

By e-mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/6077/A

From :- Shri M. K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 25th October, 2018.

Sub:- Earned Leave and station leave permission.

Ref:- Your letter No. JHD.-1/2018/8/3194, dtd. 22.10.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for granting of Earned Leave for 6 (six) days w.e.f. 29.10.2018 till 03.11.2018 along with station leave permission from the morning of 29.10.2018 till the morning of 08.11.2018, has been granted. You have been allowed to hand over the charge of your Court and Office to the Civil Judge & Asstt. Sessions Judge, Hailakandi before proceeding on leave.

Yours faithfully,


REGISTRAR (VIGILANCE)

W. Kalita
25.10.18

Memo NO.HC.VII-165/2014/6078-6079/A, dated 25.10.2018

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of duly filled in leave application form in prescribed format in respect of the concerned officer is sent herewith for necessary action.
2. The Civil Judge & Asstt. Sessions Judge, Hailakandi, for information.

Sd/-
REGISTRAR (VIGILANCE)